

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 20.07.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 08/16	-	Hearing	245	Vijay Kumar & P. Mehta Vs. SPM Export P. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
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SUBANTH H.V
8904992666

Respondent

[Signature]

AMIT S. PAWANI
9845128001

Petitioner

[Signature]

PCS for petitioner is present. Counsel for respondent has filed a memo informing that R-3 died. Along with the memo he has filed the extract from the Rural Register (Burial ground) about the death of R-3.

Counsel for respondents is directed to furnish the name of legal heirs of R-3 to the counsel for petitioner within 10 days and the counsel for petitioner to file the LR petition.

List it on 23.08.2017.

[Signature]
M(T)

[Signature]
20/7/17
(MS)